

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

28.08.2008

OA No. 193/2008 with MA No. 277/2008

OA No. 196/2008

Mr. P.N. Jatti, Counsel for applicant.

Mr. Hemant Mahtur and Mr. D.C. Sharma, Counsel for respondents

Heard learned counsel for the parties.

For the reasons dictated separately, the OA is disposed of.


(B.L. KHATRI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

AHQ

*original
judgement
alongwith
OA No.
193/2008
28/8/08
S
28/8/08*